

(4)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH,

JAIPUR

Date of order: 12.8.2002

RA No.17/2002 (OA No.302/2001)

Bhagwan Sahai s/o Shri Sua Lal, retired Railway Guard under the control of respondents and r/o Shakti Nagar, Amka Talab, Nake Madar, Ajmer.

.. Applicant

Versus

1. The Union of India through the General Manager, Western Railway, Churchgate, Mumbai.
2. The Divisional Railway Manager, Western Railway, Ajmer.

.. Respondents

Mr. R.G.Gupta - counsel for the review applicants

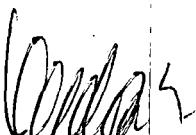
CORAM:

HON'BLE MR. H.O.GUPTA, MEMBER (ADMINISTRATIVE)

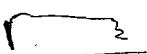
HON'BLE MR. M.L.CHAUHAN, MEMBER (JUDICIAL)

O R D E R (ORAL)

The learned counsel for the applicants submits that he does not want to proceed with this Review Application and <sup>wants to</sup> ~~withdraws~~ the same. Prayer granted. Accordingly, this Review Application is dismissed as withdrawn.

  
(M.L.CHAUHAN)

Member (Judicial)

  
(H.O.GUPTA)

Member (Administrative)